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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.181/252/HDB/2017
NAME OF THE COMPANY	KVR Warehousing & Logistics (India) Pvt Ltd
NAME OF THE PETITIONER(S)	KVR Warehousing & Logistics (India) Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate	9000 666072 Sangamnaresh@gmail.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.Naresh Kumar Sangam, learned counsel for the Petitioner and he filed an affidavit dated 13.12.2017 relating to the demonetisation issue, compliance of the interim orders and filed the necessary documents with the ROC. Orders Reserved.



**Member (Technical)**



**Member (Judicial)**